

AURUM SOFT SYSTEMS LIMITED

Registered Office: Ground Floor, New no. 9, Venkateswara Nagar, 4th Street, Adyar, Chennai, Tamil Nadu - 600 020

Tel. No.: +91 44-42187785/42187794; E-mail: balu@aurumsoftsystems.com
CIN :L32200TN1994PLC026958

POST OFFER ADVERTISEMENT

This Post Offer Advertisement is being issued by SPA Capital Advisors Limited (the "Manager to the Offer"), on behalf of Mr. Amarjit Singh Kalra ("Acquirer") pursuant to Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended (the "SEBI Takeover Regulations") in respect of Open Offer made by the Acquirer to acquire upto 1,69,26,000 Equity Shares of ₹ 2/- each representing 26% of fully diluted Equity Share Capital (the "Offer") of Aurum Soft Systems Limited (the "Target").

The Detailed Public Statement with respect to the aforementioned Offer was published on January 20, 2017 in the following newspapers:

Publication	Editions
Business Standard	English (All editions)
Business Standard	Hindi (All Editions)
Navshakti	Marathi (Mumbai Editions)
Dinasuryaan	Tamil (Chennai Editions)

1. Target Company : Aurum Soft Systems Limited
2. Acquirer(s) : Mr. Amarjit Singh Kalra
3. Persons Acting in Concert : -
4. Manager to the Offer : SPA Capital Advisors Limited
5. Registrar to the Offer : Beetal Financial & Computer Services Private Limited
6. Offer Details:
 - a) Date of opening of the Tendering period : April 10, 2017
 - b) Date of closing of the Tendering period : April 24, 2017
7. Date of payment of consideration : May 04, 2017
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
8.1	Offer Price (₹) per share	0.98		0.98	
8.2	Aggregate number of Equity Shares tendered	1,69,26,000		15,20,600	
8.3	Aggregate number of Equity Shares accepted	1,69,26,000		15,20,600	
8.4	Size of the Offer (₹) (number of shares multiplied by offer price per share)	1,65,87,480		14,90,188	
8.5	Shareholding of the Acquirers before Agreement / Public Announcement (No. & %)	1,45,78,080 22.39%		1,45,78,080 22.39%	
8.6	Equity Shares acquired by way of Agreements <ul style="list-style-type: none"> • Number • % of fully diluted Equity Share Capital 	2,04,95,427 31.48%		1,84,26,927* 28.31%	
8.7	Equity Shares acquired by way of Open Offer <ul style="list-style-type: none"> • Number • % of fully diluted Equity Share Capital 	1,69,26,000 26.00%		15,20,600 2.34%	
8.8	Equity Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> • Number of Equity Shares acquired • Price of the Equity Shares acquired (₹) (per Equity Share) • % of fully diluted Equity Share Capital 	NIL		N.A	
8.9	Post Offer share holding of Acquirers <ul style="list-style-type: none"> • Number • % of fully diluted Equity Share Capital 	5,19,99,507 79.88%		3,45,25,607 53.03%	
8.10	Pre & Post Offer shareholding of the Public <ul style="list-style-type: none"> • Number# • % of fully diluted Equity Share Capital 	Pre Offer 3,00,26,493 46.13%	Post Offer 1,31,00,493 20.12%	Pre Offer 3,00,26,493 46.13%	Post Offer 2,85,05,893 43.79%

The Pre-Offer Shareholding of Public does not include the shareholding of the Acquirer before the Offer.
9. The post offer shareholding pattern of the Target Company is as under:

Particulars	No. of Shares	% of Shareholding
Acquirer	3,45,25,607	53.03
Existing Promoters*	20,68,500	3.18
Sub-Total	3,65,94,107	56.21
Public	2,85,05,893	43.79
Total	6,51,00,000	100.00

* Further, the acquisition of 20,68,500 Equity shares by the Acquirer from one of the Promoters pursuant to Share Purchase Agreement dated January 13, 2017 is under process.

10. The Acquirer has appointed SPA Securities Limited, 25-C, Community Centre, Janakpuri, Delhi - 110 058 as the Buying Broker for the Open Offer through whom the purchases and settlement of Open Offer shall be made during the Tendering Period.
11. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI Takeover Regulations.
12. A Copy of this Post Offer Advertisement is expected to be available on the websites of SEBI, BSE Limited and at the registered office of the Target.

Issued by Manager to the Offer on behalf of the Acquirer:

SPA Capital Advisors Limited

SEBI Regn. No.: INM000010825

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Janak Puri, New Delhi - 110 058

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Investor grievance E-mail id: grievances.mb@spagroupindia.com

Website: www.spacapital.com

Contact Person: Ms. Anchal Lohia



Place: New Delhi
Date: May 11, 2017